

राजस्थान सरकार
विधि एवं विधिक कार्य विभाग

क्रमांक प.22(10)न्याय / 2025

जयपुर, दिनांक

:: आज्ञा ::

राजस्थान विधि सेवा के कार्मिकों हेतु कार्मिक विभाग के पत्र क्रमांक प. 13(51)का/क-1/गो.प्र./2022 दिनांक 26.05.2022 के अनुक्रम में वार्षिक कार्य मूल्यांकन प्रतिवेदन के संबंध में निम्नानुसार चैनल निर्धारित किया जाता है:-

LEGAL OFFICER POSTED IN SECRETARIAT

S. N.	NAME OF POST	REPORTING (Respective Department)	REVIEW (Respective Department)	ACCEPTING
1	2	3	4	5
1.	Sr. Jt.LR	SPL.SECY/SECY/PR.SECY	SECY/PR.SECY/ACS	PS LAW
2.	Jt.LR	Sr.JT.LR/ SPL.SECY/SECY/PR.SECY	SECY/PR.SECY/ACS	PS LAW
3.	DLR	Sr.JT.LR/JS/DS(RAS Post)	SECY/PR.SECY/ACS	PS LAW
4.	ALR	Jr.L.R./Sr.Jt.LR/JS/SPL.SECY	SECY/PR.SECY/ACS	PS LAW
5.	SLO	DLR/JLR/Sr.Jt.L.R./JS/SPL.SECY	SPL.SECY/SECY/PR.SECY/ACS	PS LAW
6.	JLO	DLR/JLR/Sr.Jt.L.R./JS/SPL.SECY	SPL.SECY/SECY/PR.SECY/ACS	PS LAW

नोट : उपरोक्त सारणी के कॉलम संख्या 3 व 4 में प्रतिवेदित तथा समीक्षक प्राधिकरण के विकल्प उपलब्ध है जिसमें से एक का निर्धारण सक्षम स्तर पर संबंधित विभाग द्वारा निर्धारित किया जावे।

LEGAL OFFICER POSTED IN VARIOUS DEPARTMENTS

S. N.	NAME OF POST	REPORTING (Respective Department)	REVIEW (Respective Department)	ACCEPTING
1.	Sr. Jt.LR	GA-CUM-AAG/IG/PCCF/DIRECTOR/ COMM.	SECY/PR.SECY/IG/COMM/ACS/ CHAIRMAN	PS LAW
2.	Jt.LR	GA-CUM-AAG /JD/PD/ADDL.COMM./ ACE/IG/AG/ADDL.DIRECTOR/CE/MD /SECY.	PD/DIRECTOR/COMM/CE/IG/ MD/SECY/PR.SECY/ACS/ CHAIRMAN	PS LAW
3.	DLR	Sr. Jt.LR/DS/JS/ GA-CUM-AAG /REGISTRAR/DD/ADM/ ADDL.DIRECTOR/PO/ACE/ ADDL.COMM./DC/IG/COMM./ DIRECTOR/DIG/SA	DIRECTOR/CE/IG/PO/ PRINCIPAL/COMM./DM/ADG/ DG/SECY./PR.SECY/CHAIRMAN	PS LAW
4.	ALR	DLR/Jt.LR/Sr.Jt.LR/ GA-CUM-AAG /ADDL.DIR./ACEO/DEO/DD/JD/ DY.REG./JS/REGISTRAR/ ADDL.COMM./AAG/AD.PCCF/ADDL. SECY/ADDL.PRINCIPAL/SE&TA/DC/ DIG/DIRECTOR/COMM./ OFFICER OF EQUIVALENT OR HIGHER RANK	JD/DEO/CE/COMM./ACE ADDL.DIR./DIRECTOR/VC/DM/ CEO/IG/ADG/DG/SECY/ OFFICER OF QUIVALENT OR HIGHER RANK	PS LAW
5.	SLO	DLR/Jt.LR/Sr.Jt.LR/ GA-CUM-AAG /ADDL.DIR./ACMHO/DEO/REGISTRA R/DD/RTO/ACE/SE/DSO/ ADDL.COMM/SA/DC/ DIG/OFFICER OF EQUIVALENT OR HIGHER RANK	Sr.Jt.LR/REGISTRAR/CMHO/ AD/CDEO/DIRECTOR/CE/IG/ DM/ COMM./SECY/OFFICER OF QUIVALENT OR HIGHER RANK	PS LAW
6.	JLO	DLR/Jt.LR/Sr.Jt.LR/AD/DS/GA-CUM- AAG /ADDL.COMM/SDP/DD/ DY.REG./DEO/JS/ACEO/ACMHO/ SR.AO/CAO/ADDL.REG./SUPTD/ JT.REG/DCMO/DC/OR OFFICER OF EQUIVALENT OR HIGHER RANK	Sr.Jt.LR/JD/CMHO/CDEO/PO/ REGISTRAR/VC/GM(F)/ DIRECTOR/COMM./DM/CE/IG/ ADG/SECY/OFFICER OF EQUIVALENT OR HIGHER RANK	PS LAW

**LEGAL OFFICERS POSTED IN CORPORATION/NIGAM/ BOARD/
DEVELOPMENT AUTHORITY/UNIVERSITY & ETC.**

RAJASTHAN HOUSING BOARD

S.N.	DESIGNATION	REPORTING	REVIEW	ACCEPTING
1.	Jt.Lr	Commissioner	Chairman	PS Law
2.	ALR	Dir.Law	Commissioner	PS Law
3.	SLO	Dir.Law	Commissioner	PS Law
4.	JLO	Dir.Law	Commissioner	PS Law

DEVELOPMENT AUTHORITIES

S.N.	DESIGNATION	REPORTING	REVIEW	ACCEPTING
1.	Sr.Jt.LR	Commissioner	Commissioner	PS Law
2.	Jt.LR	Director Law	Commissioner	PS Law
3.	DLR	Director Law	Commissioner	PS Law
4.	ALR	Director Law	Commissioner	PS Law
5.	SLO	Jt.Dir/Dy.Dir.	Director Law	PS Law
6.	JLO	Jt.Dir/Dy.Dir.	Director Law	PS Law

NAGAR NIGAM

S.N.	DESIGNATION	REPORTING	REVIEW	ACCEPTING
1.	Jt.LR	Commissioner	Secy.L.S.G.	PS Law
2.	DLR	Director Law	Commissioner	PS Law
3.	ALR	Director Law	Commissioner	PS Law
4.	JLO	DLR	Director Law	PS Law

RAJASTHAN STATE VIDYUT PRASARAN NIGAM

S.N.	DESIGNATION	REPORTING	REVIEW	ACCEPTING
1.	Jt.LR	MD	MD/ Chairman	PS Law

R.S.R.T.C

S.N.	DESIGNATION	REPORTING	REVIEW	ACCEPTING
1.	Jt.LR	M.D	Chairman	PS Law

NAGAR PARISHAD

S.N.	DESIGNATION	REPORTING	REVIEW	ACCEPTING
1.	ALR	Commissioner	Chairman	PS Law
2.	SLO	Commissioner	Chairman	PS Law
3.	JLO	Commissioner	Chairman	PS Law

UNIVERSITY

S.N.	DESIGNATION	REPORTING	REVIEW	ACCEPTING
1.	ALR	Registrar	V.C	PS Law
2.	JLO	Dy.Reg/Reg.	V.C	PS Law

RAJASTHAN STATE BHANDAR VYAVASTHA NIGAM

S.N.	DESIGNATION	REPORTING	REVIEW	ACCEPTING
1.	ALR	M.D	M.D	PS Law

RAJASTHAN STATE BEVERAGE CORPORATION LTD.

S.N.	DESIGNATION	REPORTING	REVIEW	ACCEPTING
1.	ALR	E.D	M.D	PS Law

RAJASTHAN STATE POWER FINANCE AND FINANCIAL CORPORATION LTD.

S.N.	DESIGNATION	REPORTING	REVIEW	ACCEPTING
1.	JLO	M.D	M.D	PS Law

RAJASTHAN STATE HEALTH ASSURANCE AGENCY.

S.N.	DESIGNATION	REPORTING	REVIEW	ACCEPTING
1.	ALR	CAO./ADDL.CEO	CEO	PS Law

राज्यपाल महोदय की आज्ञा से,

(अंकित रमन)

संयुक्त शासन सचिव

प्रतिलिपि निम्न को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:—

1. विशिष्ट सहायक, माननीय विधि मंत्री महोदय।
2. निजी सचिव, प्रमुख शासन सचिव, कार्मिक विभाग।
3. निजी सचिव, प्रमुख शासन सचिव, विधि विभाग।
4. संयुक्त शासन सचिव, कार्मिक (क-1 / गो.प्र.) विभाग।
5. संबंधित विभाग / संबंधित अधिकारी।
6. एनालिस्ट-कम-प्रोग्रामर (उप निदेशक), विधि विभाग को विभागीय वेबसाईट पर अपलोड करने हेतु।
7. रक्षित पत्रावली

संयुक्त शासन सचिव

Document certified by ANKIT RAMAN
<ankitraman.ar@gmail.com>.

Digitally Signed by ANKIT
RAMAN
Designation : Joint Secretary
Date :06-06-2025 10:58:32